

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **03.06.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Phoenix ARC Pvt. Ltd.  
Vs  
Shri. Bopppudi VemanaVara Prasad

**MAIN PETITION NUMBER** : CP(IB)/187(CHE)/2022  
**(IA/MA) APPLICATION NUMBERS**

IA/455/(CHE)/2024

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**ORDER**

Present: Shri. B. Dhanaraj, Ld. Counsel for the Applicant.  
Shri. Charuhasan, Ld. Counsel for the Respondent.

Counter/objection e-filed by the Respondent.

Hard copy be filed within a week.

Rejoinder if any, be filed within two weeks.

List the application on **19.07.2024**.

Sd/-  
**VENKATARAMAN SUBRAMANIAM**  
**MEMBER (TECHNICAL)**

Sd/-  
**SANJIV JAIN**  
**MEMBER (JUDICIAL)**

VS